



## **LOK SABHA SECRETARIAT**

### **PRESS RELEASE**

**12 December, 2019**  
**21 Agrahayana, 1941 (Saka)**

Shri **P.C. Gaddigoudar**, M.P. and Chairperson, Standing Committee on Agriculture (2019-20), presented the Seventh Report (Seventeenth Lok Sabha) on 'Demands for Grants (2019-20) of the Ministry of Food Processing Industries to Lok Sabha today, the 12 December, 2019.

Some of the important recommendations of the Committee are as under:

<b><u>Growth Rate of Food Processing Sector</u></b>	<b>While observing fluctuating rate of growth in Food Processing Industries in the country, the Committee have desired the Ministry to constitute an Expert Committee for review of the Food Processing Sector in terms of State-wise potential and opportunities available, International and Domestic market demand, emerging trends, Infrastructure assessment, technological preparedness, policy lacuna along with the interventions required, etc.</b> <b>Recommendation No.1</b>
<b><u>Implementation of Schemes in North Eastern States</u></b>	<b>While observing failure of Ministry to utilize funds earmarked for implementation of schemes in North Eastern States have recommended the Ministry to take steps to formulate Specific Schemes for each State or a Group of States depending upon their geo-climatic conditions, agriculture practices and also helping in the scope for the setting of Food Processing Industries. The Committee have also recommended the Ministry to consult Ministry of Finance to make suitable changes in policy for</b>

	<p>allocations for Schemes specifically made for North Eastern States rather than carving out 10 percent fund for NE Region under each Scheme.</p> <p style="text-align: right;">Recommendation No.5</p>
<p><u>Operation Greens – a Scheme for Integrated Development of Tomato, Onion and Potato</u></p>	<p>While expressing their concern over failure of the Ministry to utilize funds available under “Operation Greens – A Scheme for integrated development of Tomato, Onion and Potato” Scheme, the Committee have opined that Schemes of similar nature are being implemented by the Department of Agriculture, Cooperation and Farmers’ Welfare (DAC &amp;FW) and they are experienced and better placed to implement this scheme. The Committee have also desired the Ministry to sanction Projects under the Scheme so that farmers and consumers may be benefitted from earmarked funds.</p> <p style="text-align: right;">Recommendation No.8</p>